

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 27393/2019

[Arising out of impugned final judgment and order dated 16-09-2019 in SAD No. 407/2019 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

AKSHAIBAT SINGH

Respondent(s)

(FOR ADMISSION and I.R. IA No. 105068/2021 - APPLICATION FOR PERMISSION IA No. 90765/2021 - EXEMPTION FROM FILING O.T.)

Date : 12-12-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Sunil Kumar Tomar, Adv.

For Respondent(s) Mr. Anand Shankar Jha, AOR
Mr. Md. Ali, Adv.
Mr. Shubhank Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel appearing on behalf of the petitioner prays for and is granted four weeks time to produce the relevant file and proceedings which led to passing of an order against the respondent.

2. List on a non-miscellaneous day on 28.01.2025.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
COURT MASTER